

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2639**

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

PROBE INTO PATHANKOT ATTACK CASE

2639. SHRI CH. MALLA REDDY:

DR. P. VENUGOPAL:

SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is contemplating to take help from foreign agencies especially from the United States of America and China for investigation into the Pathankot Attack case;

(b) if so, the details thereof;

(c) whether the Chinese assistance has also been sought in the fight against Islamic State terrorists; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHI CHAUDHARY)**

(a) & (b) : The National Investigation Agency (NIA), investigating the Pathankot Airbase terror attack case, has sought assistance from the USA authorities regarding investigation of the case. In this regard, one request under Mutual Legal Assistance Treaty (MLAT) has been sent to USA.

(c) & (d) : The National Investigation Agency (NIA) has sent one Letter of Rogatory (LR) to Chinese authorities in one of the cases related to Islamic State (IS), being investigated by the Agency.

Besides, during the last India-China Joint Working Group meeting on Counter Terrorism held in India on 04th November, 2015, the Chinese delegation was alerted about India's concerns on the nexus and close linkages between terrorist entities in the Af-Pak region and ISIL and other terrorist groups.

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